

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 476
TO BE ANSWERED ON 06.02.2018

GOODS CARRYING FAKE ISI MARKS

476. SHRI B. SRIRAMULU: SHRI TEJ PRATAP SINGH YADAV:
SHRIMATI ANJU BALA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether goods carrying fake ISI mark are being freely marketed in various parts of the country;
- (b) if so, the details thereof during the last three years, State-wise;
- (c) whether raids and sample tests were conducted by the Bureau of Indian Standards (BIS) in this regard;
- (d) if so, the details thereof during the said period, State-wise including Uttar Pradesh and Karnataka;
- (e) the details of producers/traders that failed to clear the tests along with the number of cases registered and cancellation of registration; and
- (f) the steps taken by the Government to ensure quality assurance in consumer products and services?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (e): From time to time BIS receives complaints on misuse of ISI mark. On receipt of such complaints, investigations followed by raids are carried out. Thereafter, prosecution is launched against the offender(s) in the Court of Law having jurisdiction over the matter. State wise number of search and seizure operations carried out during last three years is at **Annexure-1**.

The details of prosecution/complaints filed in the courts of Law year wise i.e. 2014-15, 2015-16, 2016-17 and 2017-18(up to November 2017) and the decisions in favour of BIS by the Courts for fake/improper use of ISI/BIS Standard Mark, are given in **Annexure -II**.

(f) : Central Government has implemented BIS Act, 2016 which provide for notification of conformity Assessment Schemes for any goods, articles, process, system or services with respect to any Indian standard or any other standard. It also provides for grant of certificate of conformity for any goods, articles, process, system or services against a standard or essential requirements and grant of licence to use standard mark with respect to Indian Standards.

Under various certification schemes run by BIS, surveillance, drawal and testing of sample to check its conformity, verification of facilities etc are undertaken regularly. Besides, BIS also organizes consumer awareness and Industry awareness programs regularly.

STATEMENT REFERRED IN REPLY TO PARTS (a) To (e) OF LOK SABHA UNSTARRED QUESTION NO.476 FOR 06.02.2018 REGARDING GOODS CARRYING FAKE ISI MARKS

STATE-WISE AND YEAR-WISE STATEMENT OF RAIDS CONDUCTED FOR THE LAST THREE YEARS AND CURRENT YEAR (upto 31 Dec 2017)

State	2014-15	2015-16	2016-17	2017-18
Andaman & Nicobar Islands (UT)	-	-	-	-
Andhra Pradesh	09	08	03	-
Arunachal Pradesh	-	-	-	-
Assam	-	01	-	-
Bihar	2	-	01	03
Chandigarh (UT)	-	-	-	-
Chhattisgarh	-	01	03	03
Dadra & Nagar Haveli (UT)	-	-	-	-
Daman & Diu (UT)	-	-	-	-
Delhi (UT)	10	13	12	06
Goa	-	01	-	01
Gujarat	05	10	10	11
Haryana	02	04	15	06
Himachal Pradesh	-	02	-	-
Jammu & Kashmir	-	-	-	-
Jharkhand	-	01	01	01
Karnataka	03	13	02	02
Kerala	03	02	01	01
Lakshadweep (UT)	-	-	-	-
Madhya Pradesh	01	03	06	03
Maharashtra	01	10	06	04
Manipur	-	-	-	-
Meghalaya	-	-	-	-
Mizoram	-	-	-	-
Nagaland	-	-	-	-
Odisha	-	03	02	01
Puducherry (UT)	-	-	-	-
Punjab	-	02	03	04
Rajasthan	06	20	12	03
Sikkim	-	-	-	-
Tamil Nadu	15	15	15	08
Telangana	06	08	05	1
Tripura	-	-	-	-
Uttar Pradesh	05	03	06	02
Uttarakhand	-	02	05	-
West Bengal	02	06	06	-
Total	70	128	114	60

ANNEXURE-II**STATEMENT REFERRED IN REPLY TO PARTS (a) To (e) OF LOK SABHA UNSTARRED QUESTION NO.476 FOR 06.02.2018 REGARDING GOODS CARRYING FAKE ISI MARKS**

Year-wise Statement of complaint cases filed and decided by the Hon'ble Court(s).

Year	Cases filed by BIS in the Court	Cases decided by the Court	Cases decided in favour of BIS	Conviction Rate (in percent)
2014-15	47	33	32	96.96%
2015-16	107	65	63	96.92%
2016-17	117	69	61	88.40%
2017-18 (up to 30 Nov 2017)	50	23	22	95.65%
